

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 27617/2015

MOHAR SINGH

Petitioner(s)

VERSUS

RAMPAL AND OTHERS

Respondent(s)

Date : 19-02-2018 This petition was called on for hearing today.

For Petitioner(s)

Ms. Shweta Yadav, Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s)

Mr. Vipin Kumar Sharma, Adv.
Mr. Dr.rajeev Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 7 and 9 to 13 have already filed counter affidavit.

Last and final opportunity is granted to respondent Nos.8(i) to 8(iv) for filing counter affidavit within four weeks.

Registry to process the matter for listing before the Hon'ble Court after completion of period of four weeks whether counter affidavits are filed or not as further opportunity stands declined.

RAJESH KUMAR GOEL
Registrar
19.2.2018

rd